

## **HIGH COURT OF HIMACHAL PRADESH, SHIMLA, H.P.-171 001**

### **:: IMPORTANT INSTRUCTIONS ::**

(Proficiency (Driving) Test for the post(s) of Driver-District Judiciary)

1. Candidates must carry their ADMIT CARD at the time of appearing in the Proficiency (Driving) Test downloaded from their registered ID on the link i.e.:- <https://www.hphrecruitment.in>
2. The candidates are also required to bring any of the valid authorized Photo IDs (i.e. Aadhaar Card/ Driving License, Voter ID or ID issued by any recognized organization etc.) with them in original. It must be valid and not expired. Photocopy & scanned copy of Photo IDs in mobile phone are not acceptable.
3. Candidates are required to report at the venue i.e. Divisional Workshop, HRTC, Taradevi, Shimla, one hour before the scheduled timings i.e. 10:00 A.M. along with original testimonials i.e., - Admit Card, ID Proof, Age Proof, Driving License, Education Qualification Certificate(s)/ Matric Certificate, Experience Certificate, Category Certificate and one-set of photocopies of the same duly attested by the Gazetted Officer.
4. If ineligibility is detected at any stage, before or after the evaluation/ document verification, or if the conditions prescribed in the Rules and instructions given in the Advertisement notice are not complied with or any additional information / documents called for at any stage are not furnished within the time specified therein, the candidature of candidates shall be liable to be rejected.
5. The candidates are allowed to appear for proficiency (Driving) Test on the date & time slot allotted and request for change of date & time will not be entertained in any case.
6. Candidates are also informed about the date, time and venue of the Proficiency (Driving) Test through SMS alerts and Email on their registered Mobile numbers and email IDs.
7. No TA/DA shall be admissible to the candidates appearing in the Proficiency (Driving) Test.

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